

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 15-11-2025 To 15-11-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CPAN	1876/2025	SAMIR SARKAR AND ORS. Mobile:9477445255 Email:ADV.MAITY@GMAIL.COM	ASIT KUMAR RAY	08-12-2025	FORMAT ISSUE IN THE PETITION
2	CRM (A)	3931/2025	SRI TANUMAY NASKAR Mobile:7001596553 Email:OINDRILASINHA5@GMAIL.COM	OINDRILA SINHA	08-12-2025	1) ... B.N.S.S SECTION(482) WRONG FOR ANTICIPATORY BAIL APPLICATION AND REMOVE CRPC ACT FROM CAUSE TITLE PAGE... 2) ... MADE COMPLAINANT AS RESPONDENT NO TWO... 3).. COMPLAINANT IDENTITY DISCLOSED AT PARAGRAPH TWO AND ANNEXURES.. 4)... DATE ON VAKALATNAMA
3	CRM (A)	3932/2025	PASUPATI NATH SINGHAROY Mobile:8334869036 Email:ARSINGH9036@GMAIL.COM	ARCHISHMAN SINGH	08-12-2025	1) ... VAKALATNAMA NOT RECEIVED AND ACCEPTED BY THE LD. ADV... 2)... REMOVE CRPC ACT AND SECTION FORM CAUSE TITLE PAGE
4	CRM (A)	3933/2025	XXXXXXX AND ANR. Mobile:8296787700 Email:DUTTA.SAURADEEP@YAHOO.COM	SAURADEEP DUTTA	08-12-2025	1) ... MENTION SPECIAL CASE / POCSO CASE/ PTN NO ETC AT CAUSE TITLE PAGE WHICH PENDING AT LD. A.S.J, CHANDANNAGAR
5	CRM (A)	3936/2025	SANKAR SAU Mobile:8910676839 Email:ADVOCATESUBHRAJITDEY@GMAIL.COM	SUBHRAJIT DEY	08-12-2025	1) ... F.I.R. DATE NOT MENTIONED AT WHOLE PETITION WHERE PS CASE DETAILS MENTIONED...
6	CRM (A)	3938/2025	NAMIR KHAN AND ANR. Mobile:9735256274 Email:MOHAIMENULMONDAL1087@GMAIL.COM	MOHAIMENUL MONDAL	08-12-2025	1) ... MENTION G.R NO/PTN NO/SL. NO. ETC. AT CAUSE TITLE PAGE WHICH IS PENDING BEFORE LD. C.J.M, KANDI... 2) RESPONDENT (ORS.).. 3).. DEPONENT AADHAR CARD NOT ATTESTED AND SIGN BY THE COMMISSIONER
7	CRM (A)	3943/2025	SWARUP MAJUMDER Mobile:9330124651 Email:SUKUMARMAJUMDAR62@YAHOO.COM	SUKUMAR MAJUMDAR	08-12-2025	1) ... CLARIFICATION NEEDED REGARDING F.I.R DATE AT WHOLE PETITION... 2).. SL. NO. 1786/2025 PENDING WHICH TRIAL COURT BELOW NOT MENTION AT

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						CAUSE TITLE PAGE
8	CRM (A)	3945/2025	BABU MONDAL (CHATTU) @ CHATTU MONDAL Mobile:9564039297 Email:PBISWASADVOCATE1018@GMAIL.COM	PRITHWIRAJ BISWAS	08-12-2025	1) ... F.I.R ACT WRONG AT WHOLE PETITION WHERE PS CASE DETAILS MENTIONED (B.N.S) AND REMOVE C.R.PC ACT FROM CAUSE TITLE PAGE...
9	CRM (A)	3948/2025	MANIKA HARIJAN @ MONIKA HARIJAN Mobile:9830203428 Email:ADVOCATENAVANILDE@GMAIL.COM	SRINJAN GHOSH	08-12-2025	1) ... ATTACH SERVICE DELIVERED REPORT OF RESPONDENT NO TWO ...
10	CRM (A)	3949/2025	RUHUL AMIN MOLLA @ SOHAN Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	08-12-2025	1) ... MENTION G.R. NO. AT CAUSE TITLE PAGE WHICH IS PENDING BEFORE LD. A.C.J.M, BARASAT... 2).. CLARIFICATION NEEDED AT PARAGRAPH ONE..
11	CRM (A)	3950/2025	NURUL ARAS Mobile:9836446772 Email:KUNALGANGULY05@GMAIL.COM	KUNAL GANGULY	08-12-2025	1) ... ATTACH SERVICE DELIVERED REPORT OF RESPONDENT NO TWO...
12	CRM (A)	3951/2025	JAMSHED ALI KHAN @ JAMSED ALI KHAN Mobile:6290501660 Email:LABONYRAY.ADVOCATE@GMAIL.COM	LABONY ROY	08-12-2025	1) ... F.I.R ACT. AND SECTION WRONG AT WHOLE PETITION WHERE PS CASE DETAILS MENTIONED
13	CRM(M)	2435/2025	HAFIJUL BHANGI Mobile:9332170882 Email:SUDIPKUSHARI@YAHOO.IN	SUDIP KUSHARI	08-12-2025	VG ID DISCLOSED
14	CRM(M)	2436/2025	KARTIK GHOSH Mobile:9831667029 Email:MANASKUMARDASADV@GMAIL.COM	MANAS KUMAR DAS	08-12-2025	1) P.S. DATE MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY
15	CRM(M)	2440/2025	XXXXXX Mobile:7044033616 Email:1981SAHEB@GMAIL.COM	SAHEB BANERJEE	08-12-2025	1) PETITIONER RELATIVE IDENTITY HAS BEEN DISCLOSED IN ANNEXURES 2)WRONG DECLARATION ABOVE THE ATTACHED ENVELOP
16	CRM (NDPS)	1467/2025	PRATAP SINGH Mobile:9735502903 Email:JISANNBU@GMAIL.COM	JISAN IQUBAL HOSSAIN	08-12-2025	SUPPRESSION OF PREVIOUS REJECTION VIDE CRM (NDPS)/1232/2024 AND CRM (NDPS)/855/2025 BEFORE THE HONBLE HIGH COURT
17	CRM (NDPS)	1469/2025	SANTOSH KUMAR SHAW Mobile:9832242509 Email:KARABIROY@YAHOO.CO.IN	KARABI ROY	08-12-2025	WRONG ADDRESSING OF HONBLE ACTING CHIEF JUSTICE
18	CRM	1470/2025	MD. NIZAM UDDIN @ GUDDU	PRITHIRAJ DAS	08-12-2025	1) ORDER DATE OF CRM (NDPS) 312/2025

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	(NDPS)		Mobile:9330517050 Email:ADVPRITHIRAJDAS@GMAIL.COM			WRONGLY MENTIONED IN 1ST PARA 2) MENTION CORRECTIONAL HOME NAME IN 1ST PARA
19	RVW	362/2025	AMITAVA CHATTYOPADHAYAY AND ORS. Mobile:9830055445 Email:SUMAN.ADV86@GMAIL.COM	SUMAN BANERJEE	08-12-2025	FORMAT ISSUE IN THE PETITION
20	WPA	25990/2025	MD FIROJ ALI Mobile:9830594149 Email:PARVEJ.ANAM79@GMAIL.COM	PARVEJ ANAM	08-12-2025	LOGO IS MISSING IN THE VAKALATNAMA OF THE PETITION
21	WPA	26011/2025	KINKAR CHANDRA DHARA AND ORS. Mobile:9433916463 Email:NANDALALPRADHAN1952@GMAIL.COM	NANADALAL PRADHAN	08-12-2025	INDEX IS NOT FILLED UP IN THE PETITION.
22	WPA	26050/2025	MAHESH MONDAL AND ORS. Mobile:9875318282 Email:GOLAMMOHIUDDIN1974@GMAIL.COM	GOLAM MOHIUDDIN	08-12-2025	LOGO IS MISSING IN THE VAKALATNAMA OF THE PETITION
23	WPA	26051/2025	MAMONI GAYEN Mobile:8334035470 Email:SOUROVM14@GMAIL.COM	RONY MONDAL	08-12-2025	SUBJECT CATEGORY CODE IS MISSING IN THE FORM OF THE PETITION
24	WPA	26052/2025	SHRABONI CHAKRABORTY Mobile:8017440226 Email:ANINDABHATTACHARYAHC@GMAIL.COM	ANINDA BHATTACHARYA	08-12-2025	LOGO IS MISSING IN THE VAKALATNAMA OF THE PETITION
25	WPA	26076/2025	PALLAV BANERJEE Mobile:9830656205 Email:UDAYC638@GMAIL.COM	RAJASHREE TAH	08-12-2025	LOGO MISSING IN THE PETITION
26	WPA	26083/2025	HORE KRISHNA MONDAL AND ORS. Mobile:8918470802 Email:ADVCTMOUMITADHAR26@GMAIL.COM	MOUMITA DHAR	08-12-2025	PET. NAME IS NOT SAME AS SIGNATURE
27	WPA	26174/2025	BIMALA TRADERS Mobile:8617311418 Email:JUIJANA143@GMAIL.COM	JUI JANA	08-12-2025	ADVOCATE DECLARATION MISSING ON VAKALATNAMA.
28	WPA	26178/2025	SAMAD CHOWDHURY Mobile:9475853243 Email:DIPTENDUBANERJEE88@GMAIL.COM	DIPTENDU NARAYAN BANDYOPADHYAY	08-12-2025	DISTRICTS ARE INAPPROPRIATE IN CAUSE TITLE.
29	WP.ST	237/2025	MANASI BOSE (KAR SARKAR) Mobile:9830328018 Email:ANJAN.BHATTACHARYA76@GMAIL.COM	ANITA SHAW	08-12-2025	1. XEROX COPY OF ORDER COPY MUST BE ATTACHED IN BOTH COPIES 2. PAGE NO. MUST BE OMMITED FROM ORIGINAL CERTIFIED COPY

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
3. INDEX IS NOT FILLED UP IN 2ND COPY						

Printed On 17-11-2025